

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 477 of 2019

IN THE MATTER OF:

B.E Billimoria and Company Ltd.

...Appellant

Versus

Vikram Ispat Udyog

...Respondent

Present

For Appellant: Mr. Dhaval Deshpande, Advocate.

For Respondent: Mr. Iswar Mohapatra, Advocate.

O R D E R

07.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 9th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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